CENTRAL ADMINISTRATIVE TRIBUNAL PRINCIPAL BENCH

C.P. No. 338/2017 O.A. No. 657/2012

New Delhi, this the 26th day of October, 2017

HON'BLE MR. V. AJAY KUMAR, MEMBER (J) HON'BLE MS. NITA CHOWDHURY, MEMBER (A)

1. Uttam Singh (TGT-Hindi) S/o Sh. Ratan Singh, R/o A-21/3, Ram Vihar, Loni Road, Johri Pur Extension, Delhi-110094.

Office Address:

Uttam Singh (TGT-Hindi), Govt. Boys Senior Secondary School, G.T. Road, Shahdara, Delhi.

2. Omkar Singh (TGT-Sanskrit) Employee ID: 20051122 S/o Late Sh. Shiv Charan, R/o 9/4825, Old Seelam Pur, Delhi-31.

Office Address:

Omkar Singh (TGT-Sanskrit), Govt. Boys Secondary School, G.T. Road, Shahdara, Delhi.

.. Petitioners

(By Advocate : Shri K.P. Gupta)

Versus

Smt. Saumya Gupta,
 Director of Education,
 Govt. of NCT of Delhi,
 Directorate of Education,
 Old Secretariat, Delhi.

- Shri M.L. Ambhore,
 Deputy Director of Education,
 District North East,
 Office of Deputy Director of Education,
 District North East,
 Yamuna Vihar, Delhi.
- 3. Shri Anil Kumar Gupta,
 Principal,
 Govt. Boys Senior Secondary School,
 G.T. Road, Shahdara, Delhi.
 ID No.: 1105006.
- 4. Shri Jag Pal Singh,
 Vice Principal,
 Govt. Boys Secondary School,
 G.T. Road, Shahdara, Delhi-93.
 ID No. 1105013.

.. Respondents

(By Advocate: Shri Vijay Pandita)

ORDER (ORAL)

By Mr. V. Ajay Kumar, Member (J)

When this matter is taken up for hearing, it is submitted that the respondents have substantially complied with the orders of this Tribunal except payment of arrears.

2. Hence, the CP is closed and notices are discharged. However, the respondents shall release the arrears to the petitioners within six weeks from today, without fail. No costs.

(Nita Chowdhury) Member (A)

(V. Ajay Kumar) Member (J)